

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 131 OF 2016 & IA NO. 292 OF 2016 & IA NO. 434 OF 2018**  
**APPEAL NO. 132 OF 2016 & IA NO. 295 OF 2016 &**  
**IA NOS. 109 & 225 OF 2017 & IA NO. 437 OF 2018**  
**APPEAL NO. 133 OF 2016 & IA NO. 298 OF 2016 & IA NO. 436 OF 2018**

**Dated: 12<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matters of :**

**APPEAL NO. 131 OF 2016 & IA NO. 292 OF 2016 & IA NO. 434 OF 2018**

**Gail (India) Ltd. .... Appellant(s)**  
**Versus**  
**Sravanthi Energy Pvt. Ltd. & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Yoginder Handoo

Counsel for the Respondent(s) : Mr. Piyush Joshi  
Ms. Sumiti Yadava  
Ms. Aditi for R-1

Mr. Prashant Bezboruah for R-2

**APPEAL NO. 132 OF 2016 & IA NO. 295 OF 2016 &**  
**IA NOS. 109 & 225 OF 2017 & IA NO. 437 OF 2018**

**Gail (India) Ltd. .... Appellant(s)**  
**Versus**  
**Gama Infraprop Pvt. Ltd. & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Yoginder Handoo

Counsel for the Respondent(s) : Mr. Piyush Joshi  
Ms. Sumiti Yadava  
Ms. Aditi for R-1

Mr. Prashant Bezboruah for R-2

**APPEAL NO. 133 OF 2016 & IA NO. 298 OF 2016 & IA NO. 436 OF 2018**

**Gail (India) Ltd.**

**.... Appellant(s)**

**Versus**

**Beta Infratech Pvt. Ltd. & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Yoginder Handoo

Counsel for the Respondent(s) : Mr. Piyush Joshi  
Ms. Sumiti Yadava  
Ms. Aditi for R-1

Mr. Prashant Bezboruah for R-2

**ORDER**

List these matters for hearing on **28-9-2018**.

**(B.N. Talukdar)**  
**Technical Member (P&NG)**

**(Justice Manjula Chellur)**  
**Chairperson**

*tpd/vg*